

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:1558
ANSWERED ON:04.03.2011
JAWAHARLAL NEHRU NATIONAL SOLAR MISSION
Biswal Shri Hemanand ;Paswan Shri Kamlesh

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether a majority of projects allocated under the first round bidding of Phase I of the Jawaharlal Nehru National Solar Mission held in 2010 are located in just one or two States leaving most parts of the country unexploited of its true solar potential;
- (b) if so, the details thereof alongwith reasons therefor; and
- (c) the steps taken by the Government for symmetric growth of solar power across regions and States in the next bidding under Phase I and further under Phase II and III of the Mission to realize the full solar potential available in the country?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a),(b)&(c): Yes, Madam. NTPC Vidyut Vyapar Nigam Limited (NVVN) has selected 620 MW capacity grid solar power projects (connected to 33 KV and above) through a tariff discounting process in December, 2010. The successful applicants have proposed to set up projects of 505 MW capacity in Rajasthan, 65 MW in Andhra Pradesh, 20 MW in Gujarat, 10 MW in Karnataka and 5 MW each in Orissa, Maharashtra and Uttar Pradesh. The objective of this process was to achieve lowering of tariff for solar power. This process has helped in reduction of tariff by about 30% over the tariff fixed by the Central Electricity Regulatory Commission. The projects are to be set up on build, own and operate basis.

In order to spread solar power projects in a number of States, Ministry had announced another scheme to support small grid connected solar power projects of a capacity up to 2 MW (connected to grid below 33 KV). Under this scheme the Indian Renewable Energy Development Agency (IREDA) has selected 78 projects to set up 98 MW capacity solar power plants in 12 States. In this scheme, the solar power will be purchased by the concerned state utilities at a rate fixed by the respective State Electricity Regulatory Commissions. The Ministry will provide a generation based incentive to the concerned State utilities to reduce their burden.